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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 1622/88

New Delhi this the 14th day of December, 1993

CORAM :

THE HON'BLE MR. JUSTICE B. C. SAKSENA, VICE CHAIRMAN
THE HON'BLE MR. S. R. ADIGE, MEMBER (A)

S/Shri

1. Umad Singh, T.T.E., New Delhi.
2. J. P. Tiwari, T.T.E., New Delhi.
3. V. P. Parshar, T.T.E., New Delhi.
4. A. K. Giri, T.T.E., New Delhi.
5. Hem Raj, T.T.E., New Delhi.
6. Lalu Ram, T.T.E., New Delhi.
7. Rajinder Kumar, T.T.E., New Delhi.
8. Pratap Singh, T.T.E., New Delhi.
9. Subhash Chander, T.T.E., New Delhi.
10. M. C. Tyagi, S.T.E., New Delhi.

... Applicants

By Advocate Shri Rajeev Sharma though
none present for the Applicants

Versus

1. Union of India, through
Secretary, M/O Railways,
New Delhi.
2. General Manager, Northern
Railway, Baroda House,
New Delhi.
3. D.R.M., Northern Railway,
New Delhi.

... Respondents

By Advocate Shri O. N. Moolri, though
none present.

O R D E R (ORAL)

Hon'ble Mr. S. R. Adige, Member (A) —

None appeared on either side though the case
was called out twice. This case is accordingly
dismissed for want of prosecution.

/as/
(S. R. Adige)
Member (A)

(B. C. Saksena)
Vice-Chairman (J)